

है और वनस्पति में रंग मिलाने में काम-याब नहीं होती है, उसमें वह असमर्थ रहती है तो क्या बाहर के देशों से ऐक्सपोर्ट्स को बुला कर उन की एक ऐक्सपोर्ट्स कमेटी नियत कर के इस को रंगने की कोशिश करेंगे ?

Shri C. Subramaniam: I would await the report of this committee. If they are unable to make any recommendation, then I might consider that suggestion.

श्री प्रकाशचर शस्त्रि: आज देश में अधिकांश यह भावना व्याप्त हो गयी है कि सरकार वनस्पति में रंग मिलाने में इसलिए असमर्थ रही है क्योंकि वह वनस्पति के उत्पादकों से इतना दब गई है कि वह कोई अनुकूल निर्णय नहीं ले पाती है, तो क्या आज अपने कृषि मंत्री जी इस बात को कहने की स्थिति में होंगे कि प्रमुक्त समय तक इस बारे में निर्णय कर लिया जायेगा ? वर्षों से बराबर यह मामला टलता जा रहा है और आखिर कब तक इस पर फैसला सरकार कर लेगी ?

अध्यक्ष महोदय : फैसला कब तक कर लिया जायेगा इसे कौन कह सकता है ।

Shri C. Subramaniam: I have already stated that it is not a question of being afraid of the vanaspati manufacturers.

Mr. Speaker: The hon. Member wants to know whether any time-limit can be given by which this problem would be solved.

Shri C. Subramaniam: I am sorry I cannot give any time-limit.

Agricultural Prices Commission

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{ **Shri Surendra Pal Singh:**
Shri Naval Prabhakar:
Shrimati Savitri Nigam:
Shri P. C. Borooah:
Shri S. M. Banerjee:
 *94. { **Shri Yashpal Singh:**

{ **Shri D. C. Sharma:**
Shri P. R. Chakraverti:
Dr. L. M. Singhvi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Bade:
Shri Onkar Lal Berwa:
Shri P. H. Bheel:
Shri Sham Lal Saraf:
Shri D. J. Nalk:
Shri Bibhuti Mishra:
Shri R. S. Pandey:
Shrimati Renuka Barkataki:
Shri Bhagwat Jha Azad:
Shri Kolla Venkaiah:
Shri M. N. Swamy:
Shri Rameshwar Tantia:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri P. Venkatasubbaiah:
Shri R. Barua:
Shri L. N. Bhanja Deo:
Shri Indrajit Gupta:
Shri Inder J. Malhotra:
Shrimati Ramdulari Sinha:
Shri Vishwa Nath Pandey:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have set up an Agricultural Prices Commission;

(b) if so, what is its composition; and

(c) what are its main functions?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) The Commission will consist of a Chairman, two whole-time Members and two or three part-time Members.

(c) The main functions of the Commission, according to the terms of reference, are:—

(i) To advise on the price policy of agricultural commodities, particularly paddy, rice, wheat, jowar, bajra, maize, gram and other pulses, sugarcane, oilseeds, cotton and jute with a view to evolving a balanced and integrated price structure in the perspective

of the overall needs of the economy and with due regard to the interests of the producer and the consumer.

- (ii) To recommend from time to time, in respect of different commodities, measures necessary to make the price policy effective.
- (iii) To examine, where necessary, the prevailing methods and costs of marketing of agricultural commodities in different regions, suggest measures to reduce costs of marketing and recommend fair price margins for different stages of marketing.
- (iv) To keep under review the developing price situation and to make appropriate recommendations, as and when necessary, within the framework of the overall price policy.
- (v) To keep under review studies relating to the price policy and arrangements for collection of information regarding agricultural prices and other related data and suggest improvements in the same.
- (vi) To advise on any problems relating to agricultural prices and production that may be referred to it by Government from time to time.

Shri P. Venkatasubbalah: The answer is a lengthy one. If it was laid on the Table instead of being read, we could have had time to put questions.

Mr. Speaker: If it was long, it would have been better to lay it as a statement on the Table.

Shri Surendra Pal Singh: Would any practical and progressive farmers be associated with the work of this Commission?

The Minister of Food and Agriculture (Shri C. Subramaniam): That is under consideration. They will come

under the category of part-time members.

Mr. Speaker: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Old Age Pension Scheme

- *95. { **Shri S. M. Banerjee:**
Shri Yashpal Singh:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri P. R. Chakraverti:

Will the Minister of **Social Security** be pleased to state:

(a) whether Government have taken any final decision to introduce the old-age pension scheme in the country; and

(b) if so, when this is likely to be introduced?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):

(a) No.

(b) Does not arise.

Unearthing of hoarded Foodgrains

- *96. { **Shri Harish Chandra Mathur:**
Shri P. C. Borooah:
Shri Hukam Chand Kachhavaia:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri C. K. Bhattacharyya:
Shri Bhagwat Jha Azad:
Shri Yashpal Singh:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) the quantum of hoarded foodgrains unearthed and the number of big hoarders punished (State-wise) during the last 3 months; and

(b) what accounts for high prices of foodgrains in general and even non-availability in certain areas like Rajasthan and Punjab?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) A